

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) (PIL) No.13403 of 2015

Sri Bipin Bihari Pradhan ***Petitioner***

Mr.Gautam Mishra, Senior Advocate (Amicus Curiae)

Mr.B.P. Tripathy, Advocate (Amicus Curiae)

Ms. Pami Rath, Advocate (Amicus Curiae)

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Ashok Parija, A.G.

Mr.M.S. Sahoo, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
16.08.2021**

Order No.

22.

1. A joint report has been filed by the C.D.M & P.H.O., Balasore as well as the Collector, Balasore dated 15th August, 2021 setting out the steps taken pursuant to the order passed by this Court on 9th August, 2021. The photographs enclosed with the report indicate that apart from shifting to the hospital the two inmates who were in dire need of medical treatment, repairs have been effected to the toilets, sewerage pipe lines, the residential areas, etc. Inter alia, it is stated that six toilets will be functional by 16th August, 2021 and four nos. of new toilets will be completed by 31st August, 2021. The Court also notes that the bed strength of the Temporary Health Ward of Lewis Leprosy Colony has been enhanced from 20 to 25 beds..

2. The joint report states that all old beds have been replaced with new ones. Steps have been taken regarding distribution of footwear as ordered by this Court. It is stated that the Joint Director, Leprosy, Odisha and the World Health Organization Consultant visited the Leprosy Colony on 12th August, 2021 and held a training/ awareness meeting with the Leprosy Workers, Paramedical Workers, local administration and staff.

3. The Court records its satisfaction about the promptness with which corrective steps taken by the C.D.M. & P.H.O., Balasore and the Collector, Balasore. The Court expresses the hope that in the same spirit and promptitude all further steps should be taken as ordered by this Court and as undertaken in the joint report.

4. It is a matter of satisfaction that the visit of three Amicus Curiae has triggered the positive changes. The AC states that they will visit the Leprosy Colony once again prior to the next date.

5. List on 2nd September, 2021.

6. An urgent certified copy of this order be issued as per rules.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge